

CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI.

O.A.210/00817/2019

Date of Vision : December 13, 2019.

Coram: Dr Bhagwan Sahai, Member (Administrative)
R.N. Singh, Member (Judicial).

Mr. Vedant Rajendra Sonar,
R/at: 20, Swami Siddhivinayak,
Opp. Muthoot Mercantile,
Old DP Road, Katrap,
Badlapur East), Dist. Thane,
Maharashtra - 421 503. .. Applicant.

(By Advocate Ms. Kranti Kamble).

Versus

1. Union of India, through the Director General, Directorate General of Training (DGT), Ministry of Skill Development & Entrepreneurship, Karol Bhawan, NSDA, B-2 Pusa Road, Karol Bagh, Delhi - 110 005.
2. The Senior General Manager, Ammunition Factory, Khadki, Pune - 3.
3. The Secretary, Ordnance Factory Board, Ayudh Bhawan, 10 - S.K. Bose Road, Kolkata - 700 001. .. Respondents.

O R D E R (O R A L)
Per : R. N. Singh, Member (J)

Present.

1. Ms. Kranti Kamble, learned counsel for the applicant

2. After arguing for some time, the learned counsel for the applicant seeks permission to withdraw the OA with liberty in accordance with law.

3. In view of the above the OA is dismissed as withdrawn with liberty in accordance with law.

4. No order as to costs.

(R. N. Singh)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

V.

SD
19/2/19